GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE LOK SABHA UNSTARRED QUESTION NO. 4083

TO BE ANSWERED ON MONDAY, AUGUST 18, 2025/ SRAVANA 27, 1947(SAKA)

DUTY ON IMPORT OF APPLES

†4083. SHRI SURESH KUMAR KASHYAP:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has increased the minimum import duty on apples imports from abroad in the interest of apple growers in the country, especially in Himachal Pradesh;
- (b) if so, the details thereof and the benefits likely to accrue to apple growers; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) & (b) Import of apples attracts customs duty of 50% which is at WTO (World Trade Organisation) bound rate.
- (c) Does not arise in view of reply to (a) and (b) above.
